

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 168 of 2013 & I.A. No. 241 of 2013

Dated : 2nd January, 2014

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

**M/s. Bansal Alloys & Metals (P) Ltd. &
Ors.**

...

Appellant (s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors.**

....

Respondent (s)

Counsel for the Appellant (s) : Mr. Aseem Mehrotra

Counsel for the Respondent (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2
Ms. Anushree Bernard

ORDER

Learned counsel for the appellant has filed the written submissions.

At the request of the learned counsel for the respondent no.2, post the matter for further hearing on **6th January, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member

